

## Annexure – 3

Name of the corporate debtor: North American Mercantile India Private Limited; Date of commencement of CIRP: 02-01-2024; List of creditors as on: 24.01.2024

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related						% voting share in
1	ASREC (India) Limited	U67100MH2003GOI143291	15.01.2024	206620986.3	206,620,986.34	Assignment Agreement	(i) Loans are primarily secured by way of Hypothecation of Company Stocks and book debts agreement dated 30.11.2019 (ii) Collateral: Simple mortgage: Industrial unit NO. 12, Jamnadas Industrial Estate Opp. Jawahar Talkies, Mulund - West Mumbai Mh 400080 IN. together with Furniture, Fixture and fittings therein.	Personal Guarantee of 1.Mr Ravi Kishanchand Matta 2.Mrs. Bhavana Ravi Matta 3.M/s Trisha Corporation through its partners Mr Ravi Matta and Bhavana Matta	No	100	No	No	-	-	
<b>TOTAL</b>				<b>206,620,986.34</b>	<b>206,620,986.34</b>					100					